

Central Administrative Tribunal
Principal Bench: New Delhi

CP No.654/2015
In
OA No.3627/2012

New Delhi this the 14th October, 2015

Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member (J)

1. Shri Narender Kumar,
S/o Shri Jugal Kishore,
Aged about 42 years,
R/o 9/130, Geeta Colony,
Delhi-110031.
2. Sudhir Kumar Tiwari,
S/o Shri Samoura Nand,
Aged about 39 years,
R/o 479/2, Gali No.1,
Vijay Park,
Maujpur, Delhi-110053.
3. Philip K.V.,
S/o Shri Verghese,
Aged about 44 years,
R/o BE-102, Hari Nagar,
New Delhi.
4. Hongsha Moshal Maruij,
S/o Shri Khamba Maruij,
Aged about 32 years,
R/o 161, Sector-2,
R.K. Puram, New Delhi.
5. Ashok Choudhary,
S/o Shri Ram Singh,
Aged about 29 years,
R/o A-50B, Bharat Vihar,
New Delhi.
6. Varun Bakhshi,
S/o Shri S.K. Bakhshi,
Aged about 27 years,
R/o D-554, St. No.4,

Ashok Nagar,
Delhi-110093.

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7. Savita Mogha,
S/o Shri Sarvin Kumar,
Aged about 28 years,
R/o WZ-378, Basai Darapur,
New Delhi-110015.
8. Sulekha,
S/o Shri J.K. Kataria,
Aged about 27 years,
R/o H.No.142, Geetilagpur,
P.O. Najafgarh,
New Delhi-110043.
9. Sanjay Ghosh,
S/o Shri C.K. Ghosh,
Aged about 27 years,
R/o D-1/266, Sangam Vihar,
New Delhi-110062.
10. Pankaj Sharma,
S/o Shri Matadeen Sharma,
Aged about 31 years,
R/o 9-63, Kiran Garba,
Uttam Nagar, Delhi-110059.
11. Pradeep Tirkey,
S/o Late Shri Birsu Orawn,
Aged about 32 years,
R/o H.No. 525, Sec-III,
Pushp Vihar,
New Delhi-110017.
12. Abhishek Tyagi,
S/o Shri Shiv Kumar Tyagi,
Aged about 26 years,
R/o RZ-C-19, Pratap Garden,
Uttam Nagar,
New Delhi-110059.
13. Surjeet Kumar Dagar,
S/o Shri Dhirender Kumar Dagar,
Aged about 27 years.

14. Naresh Kumar,
S/o Shri Chander Singh,
Aged about 43 years,
R/o 224, VPO, Javnti,
Delhi-110082.

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(3)

15. Ribica Sonali Dass,
S/o Sh. Clearance Dass,
Aged about 28 years,
R/o H.147, DDA Flats,
Naraina Vihar,
New Delhi-110028.

16. Sonia Thapa,
S/o Shri Shri Amit Thapa,
Aged about 31 years,
R/o B2/5 Sec. 15, Rohini,
New Delhi.

17. Laxmi Dhaka,
S/o Sh. Vishambher Dayal,
Aged about 31 years,
R/o B-80, Gulab Bagh,
Nawada-110059.

18. Satyanarayan,
S/o Shri Om Prakash,
Aged about 31 years,
R/o G-63, Kiran Gavdev,
Uttam Nagar,
New Delhi-110059.

.. Petitioners

By Advocate : Shri Amit Anand.

Versus

1. Shri Bhanu Pratap Sharma,
Secretary,
Ministry of Health & Family Welfare,
Nirman Bhawan,
New Delhi-110001.

2. Dr. A.K.Gadpayle
The Medical Superintendent,
Dr. Ram Manohar Lohia Hospital,
New Delhi-110001.

3. Sh. Ratan P.Watal,
Secretary,
Ministry of Finance,
Department of Expenditure,
North Block, New Delhi. .. Respondents

(4)

ORDER (ORAL)

Per Sudhir Kumar, Member (A):

Learned counsel for the petitioners submits that he may be permitted to withdraw the present Contempt Petition, with liberty to file an MA for execution of the order passed on 07.11.2012 in the OA No.3627/2012. Permitted. Therefore, the Contempt Petition is dismissed as withdrawn, with liberty as aforesaid.

(Raj Vir Sharma)
Member (J)

(Sudhir Kumar)
Member (A)

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